

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

12. MA 1699/2020 IA 2094/2020
IA 531/2021 In C.P (IB) 2285(MB)2018

CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)
SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL HELD ON 13.07.2021

NAME OF THE PARTIES: - Nishant Singhal....Applicant
IN THE MATTER OF
Phoenix Arc Pvt. Ltd.
V/s
Deegeee Cotsyn Pvt. Ltd.

Section 60(5) and 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Counsel Mr. Rohit Gupta appeared for the Resolution Applicant. Counsel Dr. S.K.Jain appeared for the Applicant in IA-2094/2020. Counsel Ms. Sabina Mahadik appeared in Applicant in IA-1699/2020. Counsel Nishit Dhruva appeared for Applicant (IDBI Bank) in IA-3545/2019. Counsel Mr. Ayush Rajani appeared for the RP. Counsel Mr. Suyesha Kakarla appeared for the Applicant in IA-1248/2020.

List the matter for hearing on **09.08.2021**.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
ASHOK KUMAR BORAH
Member (Judicial)